

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 06.02.2024**

**Appeal No. 989 of 2022**

B.P. Equities Private Limited ...Appellant

Versus

National Stock Exchange of India Ltd. ...Respondent

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla  
Advocates i/b MKA & Co. for the Respondent.

**ORDER:**

1. Adjourned due to non-availability of bench. List on  
April 4, 2024.

Ms. Meera Swarup  
Technical Member

06.02.2024  
msb